

(ख) इस स्थान पर दुर्घटना बार-बार होती थी जिसके कारण सुरक्षा की दृष्टि से यह पुल बनाया गया था। पुल पर चढ़ने में कठिनाई के सम्बन्ध में जनता से कोई शिकायत नहीं मिली है।

(ग) उपर्युक्त (क) और (ख) के उत्तर को देखते हुए इसे आवश्यक नहीं समझा जाता।

हायरस जंकशन टी० टी०

2838. श्री राम प्रसाद बेशमुख : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1970 में हायरस जंकशन, अलीगढ़ पर कितने टी० टी० और अन्य कर्मचारी काम कर रहे थे और वहां गाड़ियों की अधिक संख्या तथा उस क्षेत्र की बहुत बड़ी आवादी को ध्यान में रखते हुए इस समय उनकी संख्या कितनी है; और

(ख) क्या कर्मचारियों की कम संख्या के कारण इन कर्मचारियों की परेशानी हो गई है और यदि हां, तो क्या सरकार कर्मचारियों की संख्या में वृद्धि करने के प्रश्न पर विचार करेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) :

(क) स्टेशन स्वीकृत संख्या

1970 1977

हायरस जंकशन

(i) चल टिकट कोई नहीं कोई नहीं
परीक्षक

(ii) अन्य कर्मचारी 108 110

अलीगढ़ जंकशन

(i) चल टिकट 9 9
परीक्षक

(ii) अन्य कर्मचारी 271 263

(ख) इन स्टेशनों के कर्मचारियों की कुछ कोटियों की संख्या बढ़ाने के सम्बन्ध में प्राप्त अभ्यावेदनों की रेल प्रशासन जांच कर रहा है।

Foreign experts working with ONGC

2839. SHRI MANORANJAN BHAKTA : Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of foreign experts working with ONGC and other agencies engaged in oil exploration;

(b) if so, reasons and steps to replace them by Indian experts; and

(c) the number of Indian experts loaned to Gulf countries for oil exploration; country-wise; and the details of the contracts entered into in this regard and their advantages to India?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) :

(a) to (c). The information is being collected and will be laid on the Table of the House.

Assessment of works done by Burmah Shell, Caltex and Esso after taking over by Government

2840. SHRI MANORANJAN BHAKTA : Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any review or assessment has been made of the work of the three oil companies viz. Burmah Shell, Caltex and Esso after their take over by Government;

(b) if so, details and steps taken to streamline working of these companies;

(c) whether any steps have been taken to bring the salaries of the staff working in these companies at par with the staff of IOC; and

(d) if not, reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Performance of the erstwhile oil companies after their takeover are continuously monitored and reviewed, like that of other public sector oil companies, by the Ministry of Petroleum with the assistance of the Oil Coordination Committee.

(c) and (d). Salary structures of the staff of these companies have been historically different from the structure applicable to the staff of Indian Oil Corporation. Salaries of unionised staff are guided by Long Term Settlements and changes can be effected only when new Long Term Settlements are negotiated with such unionised staff. As regards the Management Staff of the erstwhile foreign oil companies, there are several considerations which have a bearing on the question of re-structuring of their salaries. These considerations need to be carefully examined before a final decision is taken.

Allotment of Indane Gas Agencies on perpetual basis

2841. **SHRI MANORANJAN BHAKTA:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether at present Indane Gas Agencies are allotted on perpetual basis and not for a fixed period;

(b) whether this policy has led to monopolistic trend and gas dealers are indulging in malpractices; and

(c) whether Government are thinking to fix the period of allotment of gas agencies or to auction them; and

(d) if not, the reasons therefor.

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) Indane Gas Agencies, are allotted without specifying any period but the Indian Oil Corporation has the

right to terminate the agencies under the agreement with the Distributor.

(b) With a view to discourage any monopolistic trend, a ceiling on the number of customers with each LPG distributorship of IOC has already been prescribed. As regards malpractices by the dealers (Distributors), the agreement with the Distributor provides that the agency can be terminated for malpractices.

(c) and (d). There is no proposal at present for fixing the period of allotment of gas agencies or for auctioning them. Auctioning of Indane agencies for a fixed period may present difficulties to the new dealers in making necessary investments, providing necessary facilities, like godown, show-room, telephone, delivery vehicles, staff, etc., and for smooth running of the agency to the satisfaction of the consumers. Auctioning of the agencies will also lead to agencies being awarded to the highest bidder rather than to those considered most suitable under the policy guidelines issued by Government.

Licensed hawkers at Howrah Station

2842. **SHRI MANORANJAN BHAKTA:** Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of licensed hawkers at Howrah Station of Eastern Railway;

(b) is not the presence of a very large number of unlicensed hawkers in the Station premises creating passenger inconvenience as well as loss of revenue to the Railways; and

(c) if the answer to (b) be in the affirmative what steps Government contemplate for removal of such unauthorised hawkers from Howrah Station premises?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Seventy-nine,